

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/20812/2025	RAMESH NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /142 /2025 () //	AOR20220000371C202500118
2	D-BLAPL/20813/2025	BABULI PARIDA VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /190 /2024 () //	AOR20220000371C202500117
3	D-BLAPL/20814/2025	MAMATA DEBARPALLI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANDHUGOAN /42 /2023 () //	AOR20220001558C202500135
4	D-BLAPL/20819/2025	RUPAN KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SAMBALPUR SADAR /129 /2025 () //	
5	D-BLAPL/20823/2025	SANGRAM SUNDARAY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BALANGA /75 /2025 () //	
6	D-BLAPL/20825/2025	ABHISHEK KAHAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 () //	
7	D-BLAPL/20827/2025	BISWAJIT BEHERA @ VICKY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MOTANGA /188 /2025 () //	AOD2025000009C202500035
8	D-BLAPL/20832/2025	PINTU @ MIHIR KUMAR SURYA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JHARIGAM /88 /2025 () //	
9	D-BLAPL/20833/2025	BIJAYA KUMAR MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //	
10	D-BLAPL/20840/2025	MOHAMMAD KASIM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	POTTANGI /48 /2023 () //	
11	D-BLAPL/20851/2025	SISIR NAYAK @ SHISHIR NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /478 /2025 () //	

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12	D-BLAPL/20853/2025	BIJAY BHOI VS STATE OF ODISHA	BIJAY SWAIN VS	PIPLI /65 /2025 () //	
13	D-BLAPL/20857/2025	RAMA CHANDRA NAYAK @ TUTU @ RAM CHANDRA VS STATE OF ODISHA	SUNDHANSU SEKHAR DASH VS	KHURDA ROAD G.R.P.S. /72 /2025 () //	
14	D-BLAPL/20860/2025	BABULI @ PRAKASH BHOI VS STATE OF ODISHA	SOMJEET DAS VS	CHANDANPUR /15 /2024 () //	AOD20240000430C202500018
15	D-BLAPL/20865/2025	MANJIT SINGH VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NANDAPUR /77 /2025 () //	
16	D-BLAPL/20866/2025	SANKAR NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	JAGANNATHA PRASAD /129 /2018 () //	
17	D-BLAPL/20868/2025	RAHUL JINDAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /137 /2025 () //	
18	D-BLAPL/20870/2025	INDRAMANI BISWAL VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	BYREE /98 /2025 () //	
19	D-BLAPL/20873/2025	KANHEI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /373 /2024 () //	AOD20240000364C202500112
20	D-BLAPL/20874/2025	CHANDU @ NIROD KUMAR BEHERA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /147 /2025 () //	AOD20230000619C202500005
21	D-BLAPL/20875/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	AOR20220001245C202500043
22	D-BLAPL/20878/2025	RABI DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /93 /2023 () //	AOD20240000364C202500114
23	D-BLAPL/20880/2025	RIYAS M	BIJAYA KUMAR RAGADA	NANDAPUR /76 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/20881/2025	JEEBAN @ JIBAN KRUSHNA BEHERA	PRATIK NAYAK	AINTHAPALI /367 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/20883/2025	PARUL SINGH	BIJAYA KUMAR RAGADA	NANDAPUR /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/20884/2025	SAROJIT DAFADOR @ SAROJIT DAPHADAR	RAJIB LOCHAN PATNAIK	KALIMELA /53 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/20887/2025	DAMBU BIDIKA	DEEPANKAR PANIGRAHY	BANDHUGOAN /56 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/20891/2025	SK. WASIUL ISLAM @ ROHAN	HEMANTA KUMAR ROUT	CYBER CRIME AND ECO. OFFENCE, CUTTACK /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/20893/2025	SUDARSHAN NAHAK @ GUDDU	BHARAT BHUSAN ROURAY	HINDOL /196 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/20896/2025	A. SRIKANTA	SIDHARTHA SANKAR RAY (2)	ASKA /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/20901/2025	GOBINDA CHARAN KHETI	GAGAN BIHARI SINGH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/20903/2025	MIRJA JAHED BAIG	GAGAN BIHARI SINGH	NEMALO /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/20906/2025	RINKU @ TRILOCHAN PRADHAN	SUDHANSU SEKHAR NAIK	BHAWANIPATNA TOWN /140 /2025	AOR20220002508C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/20908/2025	RANJAN KUMAR JENA @ RANJAN KU. JENA	JAYANTA KUMAR MAJHI	BASTA /171 /2020	
		VS	VS	()	

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35	D-BLAPL/20918/2025	STATE OF ODISHA BENUDHAR MOHANTY VS	BISWAJIT NAYAK VS	// SINGLA /22 /2025 ()	
36	D-BLAPL/20919/2025	STATE OF ODISHA NIRANJAN PRADHAN @ LILU VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /260 /2025 ()	
37	D-BLAPL/20922/2025	STATE OF ODISHA PRADEEP KUMAR SAHOO @ PRADEEP SAHU VS	JYOTIRMAYA SAHOO VS	// ATHGARH /69 /2025 ()	
38	D-BLAPL/20923/2025	STATE OF ODISHA SARAS KUMAR NAYAK VS	RAJENDRA NARAYAN ROUT VS	// GOPALPUR /352 /2024 ()	AOR20220001558C202500137
39	D-BLAPL/20925/2025	STATE OF ODISHA SANJAYA KUMAR VS	SURYAKANTA DASH VS	// NANDAPUR /77 /2025 ()	
40	D-BLAPL/20931/2025	STATE OF ODISHA SHRAWAN KUMAR AGARWAL VS	BIJAYA KUMAR RAGADA VS	// RAGHUNATHPALI /307 /2025 ()	
41	D-BLAPL/20932/2025	STATE OF ODISHA AKRUR MAJHI VS	KRISHNA CHANDRA SAHU VS	// VIGILANCE PS (BERHAMPUR) /8 /2025 ()	
42	D-BLAPL/20933/2025	STATE OF ODISHA BHIMSEN @ BHIMA SOREN @ MURMU VS	AMIT KUMAR NATH VS	// MOHULDIHA /47 /2024 ()	
43	D-BLAPL/20935/2025	STATE OF ODISHA CHANDRAMANI @ CHANDRAY HANSDAH VS	AMIT KUMAR NATH VS	// MOHULDIHA /47 /2024 ()	
44	D-BLAPL/20938/2025	STATE OF ODISHA PRADEESH M VS	SMRUTI RANJAN ROUT VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024 ()	
45	D-BLAPL/20944/2025	STATE OF ODISHA INDRAMANI DEHURY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// TANGI /131 /2023 () //	

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46	D-BLAPL/20955/2025	PRASHANT MALLICK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// 0 //	
47	D-CMAPL/27834/2025	BULU BHOI VS STATE OF ODISHA	ADV. VS	// 0 //	
48	D-CMAPL/27938/2025	SATYABRATA MALLICK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
49	D-CMP/27822/2025	CHITTARANJAN SAHU VS SARASWATI SAHU	NIRANJAN LENKA VS	// 0 //	
50	D-CMP/27838/2025	SABITRI NAYAK VS SUKANTI PATEL	SURYA NARAYAN SATPATHY VS	// 0 //	
51	D-CMP/27861/2025	SARAT KUMAR SINGH VS GOBINDA CHANDRA NAYAK	BIBHUTI BHUSAN MISHRA 2 VS	// 0 //	AOD20240000951C202500007
52	D-CMP/27862/2025	GOURA CHARAN BISWAL VS BISHNU PRASAD BISWAL	KIRTAN DANG VS	// 0 //	
53	D-CMP/27866/2025	KAHNU CHARAN PATRA VS DIPAK KUMAR PATRA	SOUMYA MISHRA VS	// 0 //	
54	D-CMP/27877/2025	DHIREN PANI VS GOURI DEI	SWARUP RANJAN SINGH VS	// 0 //	
55	D-CMP/27883/2025	DILLIP KUMAR PATRA VS NARAYAN PATRA	SUVASHISH PATTANAİK VS	// 0 //	
56	D-CONTC/27790/2025	ABDUL MALIK KHAN VS USHA PADHY, IAS	ADV. VS	// 0 //	
57	D-CONTC/27794/2025	BRAJA KISHORE DASH	ADV.	//	

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		VS	VS	0	
		USHA PADHY,IAS		//	
58	D-CONTC/27795/2025	GOURANGA CHANDRA CHANDA	ADV.	//	
		VS	VS	0	
		USHA PADHY,IAS		//	
59	D-CONTC/27797/2025	RAMA KRISHNA PATTANAİK	ADV.	//	
		VS	VS	0	
		USHA PADHY,IAS		//	
60	D-CONTC/27798/2025	JATINDRA RATH	ADV.	//	
		VS	VS	0	
		USHA PADHY,IAS		//	
61	D-CONTC/27801/2025	PRIYABRATA PALAI	DEVI PRASAD DASH	//	
		VS	VS	0	
		SURESH PANT,IFS		//	
62	D-CONTC/27802/2025	NISHAKAR MALLICK	ADV.	//	
		VS	VS	0	
		PANCHANAN NAYAK,OAS		//	
63	D-CONTC/27803/2025	CHANDRAHAS PRADHAN	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	
64	D-CONTC/27819/2025	BASANTA BARIK	STHITI PRAGYAN SUNANDINI	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,SPL. LA AND RRO,LOWER INDRA IRRIGATION PROJECT,KHARIA,NUAPADA		//	
65	D-CONTC/27823/2025	SK.KAMILUDDIN AHEMAD	ADV.	//	
		VS	VS	0	
		SUJAY KUMAR PATI,OAS		//	
66	D-CONTC/27837/2025	BALARAM SETHY	ADV.	//	
		VS	VS	0	
		PUNYA SALILA SRIVASTAVA,IAS		//	
67	D-CONTC/27842/2025	ALEKHA CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
		SATYABRAT SAHOO,ADDITIONAL CHIEF SECRETARY,DEPT. OF R AND DM,BBSR,KHURDA//		//	
68	D-CONTC/27844/2025	TARA PRASANNA PATTANAİK	ADV.	//	
		VS	VS	0	

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69	D-CONTC/27848/2025	MONIKA PRIYADARSHINI,SECRETARY,ODISHA TRIBAL EDUCATION SOCIETY,BBSR,KHORDHA BANKA BIHARI JENA VS SOMESH KUMAR UPADHYAY,IAS	PRAFULLA KUMAR MOHAPATRA VS	// ()	
70	D-CONTC/27867/2025	DAMBARUDHAR BEHERA VS SUBRAT CHOUDHURY, SUPERINTENDING ENGINEER, SOUTHERN IRRIGATION CIRCLE,GANJAM	S.K.MOHANTY VS	// ()	AOD20250000928C202500001
71	D-CONTC/27868/2025	NARENDRA KISHORE BHOI VS RAMESH CHANDRA SAHOO,CDMO,BOLANGIR	ADV. VS	// ()	
72	D-CONTC/27871/2025	DEBARCHAN BHOI VS SURESH PANT,PCCF,BBSR,KHURDA	ADV. VS	// ()	
73	D-CONTC/27875/2025	RAJA KISHORE GHADAI VS ANU GARG,IAS	ADV. VS	// ()	
74	D-CONTC/27879/2025	SOMANATH SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
75	D-CONTC/27903/2025	KAILASH CHANDRA BEHERA VS DAMAYANTI SAHOO	ADV. VS	// ()	
76	D-CONTC/27906/2025	LAMBODAR MAJHI VS SATRUGHNA KAR,OAS	ADV. VS	// ()	
77	D-CONTC/27924/2025	BAPI SAHU VS BASANTA KUMAR NAYAK,DEO,KENDRAPARA	ADV. VS	// ()	
78	D-CONTC/27928/2025	SUBHANKAR SAHOO VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// ()	
79	D-CONTC/27930/2025	MAHESH KUMAR SAHOO VS ARJYA KUMAR SARBADAMAN,TAHASILDAR,RANPUR,NAYAGARH	ADV. VS	// ()	

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80	D-CRLA/20830/2025	BISWARANJAN SETHY VS SIBENDU KUMAR MOHANTY	DEBENDRA KUMAR DHAR VS	// ()	
81	D-CRLA/20841/2025	MANOJ KUMAR SINGH VS STATE OF ODISHA	GOURI MOHAN RATH VS	BHARATPUR PS /202 /2025 ()	
82	D-CRLA/20879/2025	A.RAMU @ AGURU RAMU VS SEERA NAGESWAR RAO	GOKULANANDA SAHU VS	CHANDILI /103 /2011 ()	
83	D-CRLA/20899/2025	KHARTO @ SUMIT MUNDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	SUNDARGARH SADAR /140 /2022 ()	
84	D-CRLA/20910/2025	YADAV @ JADAV GAIN VS STATE OF ODISHA	NIRANJAN PANDA VS	MALKANGIRI /133 /2019 ()	AOD20250000124C202500008
85	D-CRLA/20917/2025	CHANDAN SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BAISINGA /118 /2018 ()	
86	D-CRLA/20940/2025	RAILA KHORA VS STATE OF ODISHA	AMARESH DAS VS	JEYPORE TOWN /226 /2017 ()	
87	D-CRLA/20941/2025	KAILASH SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS	BARIPADA TOWN /955 /2020 ()	
88	D-CRLA/20942/2025	AKSHAY SETHI VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /101 /2009 ()	
89	D-CRLA/20946/2025	SURA @ SURESH SETHY VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /101 /2009 ()	
90	D-CRLLP/20909/2025	SURESH CHANDRA MISHRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// ()	AOR20220001266C202500004
91	D-CRLMC/20815/2025	PRANAYA KUMAR MOHAPATRA	SARADA PRASAD DASH	BHADRAK TOWN /395 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/20838/2025	TAJUDDIN KHAN	LAXMAN PRADHAN	JAGATSINGPUR /116 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/20849/2025	MANOJ KUMAR MALLIK	ABHISIDDHANTA SAHOO	PURI SADAR /168 /2015	AOR20220000014C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/20850/2025	RATIKANTA ROUT@JULU	SATYA RANJAN MULIA	JAKHAPURA /26 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/20856/2025	TUSHAR KUMAR SAHOO	ASHWINI KUMAR DAS	MAHILA P.S. BUXIBAZAR /173 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/20858/2025	NILAMANI BILAS	ASUTOSH TRIPATHY	//	AOR20220001648C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/20869/2025	BINAPANI DUTTA	BANSHIDHAR SATAPATHY	BALASORE VIGILANCE /27 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/20888/2025	JIBAN KUMAR MAHAPATRA	GIRIDHARI SINGH	/ /0	
		VS	VS	()	
		PRADEEP KUMAR DAS		//	
99	D-CRLMC/20892/2025	KALYANI MOHANTY	MADAN MOHAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/20905/2025	PRADEEP KUMAR MOHANTY	SOMANATH NANDA	/ /0	
		VS	VS	()	
		LOPAMUDRA MOHANTY@PATTNAIK		//	
101	D-CRLMC/20914/2025	SUSANTA MAHAPATRA	BISWAJIT RANJAN TRIPATHY	MOHANA /155 /2020	AOD20240000069C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/20920/2025	CHITTARANJAN CHOUDHURY	SIDDHANT SARANGI	MAHILA P.S.(BBSR) /109 /2024	AOR20220001266C202500005
		VS	VS	()	

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103	D-CRLMC/20921/2025	STATE OF ODISHA P.RAJA RAO SUBUDHI VS	PUSPAMITRA MOHAPATRA VS	// INFOVALLY UPD BHUBANESWAR /208 /2023 ()	
104	D-CRLMC/20926/2025	STATE OF ODISHA RAKESH KUMAR SWAIN @ RAKESH SWAIN VS	PRABODHA CHANDRA NAYAK VS	// NIALI /369 /2021 ()	AOR20220001657C202500073
105	D-CRLMC/20927/2025	STATE OF ODISHA DURGA CHARANA MOHARANA VS	SATYABRATA DASH VS	// / /0 ()	
106	D-CRLMC/20936/2025	STATE OF ODISHA SAFIQUE AHMAD VS	PRAKASH CHANDRA MISHRA VS	// KANPUR /75 /2024 ()	
107	D-CRLMC/20951/2025	STATE OF ODISHA NABIN CHANDRA CHHATRIA VS	KIRAN KUMAR PATEL VS	// / /0 ()	
108	D-CRLMC/20952/2025	STATE OF ODISHA SURYA PRAKASH SAHOO VS	SMRUTI RANJAN ROUT VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /25 /2025 ()	
109	D-CRLMC/20954/2025	STATE OF ODISHA PRATAP KUMAR SAHOO VS	SMRUTI RANJAN ROUT VS	// ATHGARH /258 /2023 ()	
110	D-CRLMC/20956/2025	STATE OF ODISHA MANJULATA PANDA VS	ANIRBAN TRIPATHY VS	// BALASORE SADAR /329 /2021 ()	
111	D-CRLMC/20957/2025	STATE OF ODISHA SATYAPRAKASH SAHOO VS	SITIKANT MISHRA VS	// AUL /63 /2024 ()	
112	D-CRLMC/20958/2025	STATE OF ODISHA PADMANABHAN PILLAI VS	JAYDEEP PAL VS	// LAXMISAGAR P.S. /19 /2025 ()	
113	D-CRLMC/20959/2025	STATE OF ODISHA SUMITRAJ MUND @ SUMEETRAJ MUND VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /466 /2023 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/20824/2025	SUKANTA KHANDAYATRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/0 () //	
115	D-CRLMP/20842/2025	MAMAINA MALLICK VS KHAGESWAR MALLICK	SAKTI MOHAN BEHERA VS	/0 () //	
116	D-CRLMP/20845/2025	SOURAB AGARWAL VS DIRECTORATE OF ENFORCEMENT, BBSR	AMIT PATRNAIK VS	/0 () //	
117	D-CRLMP/20852/2025	NIRANJAN ROUT VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	/0 () //	
118	D-CRLMP/20859/2025	PARBATI BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// () //	AOR20220003697C202500011
119	D-CRLMP/20861/2025	MITI MALLIK VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	/0 () //	
120	D-CRLMP/20882/2025	KUMARI BIJAYALAXMI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 () //	
121	D-CRLMP/20885/2025	BISHNUPADA GIRI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 () //	
122	D-CRLMP/20886/2025	TAPAN KUMAR PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/0 () //	
123	D-CRLMP/20889/2025	RUDRA SHANKAR SHATAPATHY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	/0 () //	
124	D-CRLMP/20915/2025	RAMAKANTA MAHALI VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //	AOR20220002710C202500017
125	D-CRLMP/20930/2025	SOUMYA MANJARI PARHI @ SOUMYA MANJARI PARIKRAMA	ANANTYABRATA SENAPATI	/0	

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		VS	VS	()	
		D.G. OF POLICE, CUTTACK		//	
126	D-CRLMP/20934/2025	FARHAT SIDDIQUE	MANOJ KUMAR PATI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLREF/20929/2025	XXX	XXX	//0	
		VS	VS	()	
		XX		//	
128	D-CRLREV/20846/2025	DIRECTORATE OF ENFORCEMENT, KOLKATA	JANGYA PRAKASH PARIDA	ECONOMIC OFFENCE WING /7 /2024	
		VS	VS	()	
		SAIYAD JIYAJUR RAHAMAN		//	
129	D-CRLREV/20877/2025	DILLIP KUMAR MISHRA	BRUNDBAN ROUT	POLASARA PS /205 /2016	AOD20250000898C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/20900/2025	BUBA @ ASIT MOHAPATRA	RAMANIKANTA PATTANAIAK	TIRTOL /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-FAO/27783/2025	THE LEGAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD., KOLKATA	KOCHHANDRAJIT MANJANANTARAY	//	AOR20220001406C202500016
		VS	VS	()	
		DALIRANI CHOUDHARY		//	
132	D-GUAP/27818/2025	MADHAB GOCHHI @ MADHAB CHANDRA GOCHHI	APARESH BHOI	//	
		VS	VS	()	
		RANJIT NAYAK		//	
133	D-MACA/27806/2025	D.O., NATIONAL INSURANCE CO. LTD., SAMBALPUR	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	
		RADHESHYAM BISI		//	
134	D-MACA/27807/2025	NATIONAL INSURANCE CO. LTD.,SAMBALPUR	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	
		JEMAMANI BARIK		//	
135	D-MACA/27872/2025	RASHMI RANJAN PARIDA	KARUNAKAR DAS	//	
		VS	VS	()	
		LAXMAN KUMAR PATI		//	
136	D-MACA/27885/2025	AMALU TADINGI	KAPILA CHARAN NAYAK	//	
		VS	VS	()	

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137	D-MATA/27816/2025	TUMURUDA SRINIVASH RAO DEEPAK KUMAR SAHOO VS AMBIKA BISWAL	PRAMOD KUMAR SAHOO VS	// // 0 //	
138	D-OTAPL/27817/2025	COMMISSIONER OF CUSTOMS, (PREVENTIVE),BHUBANESHWAR VS M/S. INDIAN FARMERS FERTILIZERS CO OPERATIVE LTD., JAGATSINGHPUR	BHUBANESHWAR VS	// 0 //	AOR20220001780C202500072
139	D-RPFAM/27800/2025	BISWANATH SAHOO VS ROJALIN SAHOO	LAXMIDHAR DASH VS	// 0 //	
140	D-RPFAM/27918/2025	ABHIMANYU BARIK VS MANJULATA BARIK	ASHOK KUMAR BEHERA VS	// 0 //	
141	D-RPFAM/27949/2025	APURBA RANJAN MOHANTY VS KRISNA GANTAYAT	SUJATA JENA VS	// 0 //	
142	D-RSA/27813/2025	SECY., ODISHA BHOODAN YAGNYA SAMITI, BBSR VS KANHU CHARAN PARAMANIK	DWARIKA PRASAD MOHANTY VS	// 0 //	
143	D-RSA/27827/2025	RAHAS MOHAPATRA VS JANAKI PARIDA	PRADEEPTA KUMAR SWAIN VS	// 0 //	
144	D-RSA/27902/2025	NARAYAN BHOI VS KIRTI PRABHA PADHAN	SUSHANTA KUMAR JOSHI VS	// 0 //	
145	D-RSA/27945/2025	HIRA BHOI VS SIBA CHHATRA	HRUDANANDA MOHAPATRA VS	// 0 //	
146	D-RVWPET/27948/2025	MANOJ KUMAR PUTHAL VS SURENDRA PUTHAL	SWARUP KUMAR PATNAIK VS	// 0 //	
147	D-TRP(C)/27772/2025	SATYABHAMA SAMANTARAY VS BISWARANJAN HOTA	SARADA PRASAD DASH VS	// 0 //	

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148	D-TRP(C)/27821/2025	MANORAMA MAHAKUD VS DHYANA KUMAR MAHAKUD	JAGAJIT PANDA VS	// ()	
149	D-TRP(C)/27847/2025	SUBHASHMITA BEHERA VS CHINMAYA KUMAR BEHERA	RITURANJAN CHHOTARAY VS	// ()	AOR20220003344C202500047
150	D-TRP(C)/27850/2025	SUBHASHREE MISHRA VS ANIL KUMAR MISHRA	ASHOK KUMAR PATTANAIAK (A) VS	// ()	
151	D-TRP(C)/27941/2025	GYANENDRA DAS ADHIKARI VS MAMATA DAS	RAMA CHANDRA JENA VS	// ()	
152	D-WA/27769/2025	STATE OF ODISHA VS BHAGABAN BARIK	BIMBISAR DASH,A.G.A VS	// ()	LOD20240000194C202500322
153	D-WA/27771/2025	STATE OF ODISHA VS SURENDRA KUMAR TIADI	SUMAN PATTANAYAK,A.G.A VS	// ()	LOD20240000172C202500310
154	D-WA/27773/2025	STATE OF ODISHA VS BASANTI DEI	SUMAN PATTANAYAK,A.G.A VS	// ()	LOD20240000200C202500322
155	D-WA/27845/2025	STATE OF ODISHA VS KRUSHNA CHANDRA BEHERA	AISHWARYA DASH,A.S.C VS	// ()	LOD20240000200C202500323
156	D-WA/27886/2025	ADYASA INDUSTRIES VS ORISSA INSUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	Aruna Kumar Nayak VS	// ()	AOR20220001266C202500003
157	D-WA/27890/2025	JAMESWAR SAMANTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// ()	
158	D-WA/27912/2025	JEEBANANANDA CHHURIA VS STATE OF ODISHA	KIRAN ROUT VS	// ()	
159	D-WA/27950/2025	ASWINI KUMAR SAMANTRAY	SAIBRATA RATH	//	

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		VS	VS	0	
		SUDARSAN SADANGI		//	
160	D-WP(C)/27764/2025	RANJAN KUMAR DASH	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/27765/2025	HINDALCO STAFF ASSOCIATION, SAMBALPUR	SUSANTA DASH	//	
		VS	VS	0	
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, KHURDA		//	
162	D-WP(C)/27766/2025	NIRUPAMA DASH	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202500034
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/27767/2025	KARMODAY CHHOTARAY	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/27768/2025	NIRUPAMA DASH	PRASANTA KUMAR NANDA	//	AOR20220004309C202500035
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/27770/2025	M/S TATA STEEL LTD., DHENKANAL	ADITYA MISHRA	//	
	WP(C)/19142/2025	VS	VS	0	
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR		//	
166	D-WP(C)/27774/2025	SANJAYA KUMAR SAHOO	HRUDANANDA MOHAPATRA	//	
	WP(C)/19197/2025	VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/27775/2025	PADMA LOCHAN PANDA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
168	D-WP(C)/27776/2025	UMAKANTA MOHAPATRA	BHUBANESWAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/27777/2025	GUDVELA PANCHAYAT SAMITI, BOLANGIR	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/27778/2025	APARAJITA SATAPATHY	DR. JITENDRA KUMAR LENKA	//	
	WP(C)/19236/2025	VS	VS	0	

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171	D-WP(C)/27779/2025 WP(C)/19200/2025	REVENUE DIVISION COMMISSIONER (RDC) CENTRAL ZONE, CUTTACK NIRMAL KUMAR JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //	AOD20250000180C202500104
172	D-WP(C)/27780/2025	ALIVA DAS VS BISWAJIT DAS	SURENDRA PRASAD BARIK VS	// 0 //	
173	D-WP(C)/27781/2025	KAMALA MALICK VS THE TAHASILDAR, KENDRAPARA	SUDHIR KUMAR MALLICK VS	// 0 //	
174	D-WP(C)/27782/2025	MANORANJITA BEHERA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
175	D-WP(C)/27784/2025	MAHADEB BHAINSAL VS THE COLLECTOR, BOLANGIR	SOVENSWAR NAYAK VS	// 0 //	
176	D-WP(C)/27785/2025	M/S SARANGADHAR DAS, DHENKANAL VS THE JOINT COMMISSIONER OF STATE TAX, DHENKANAL CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //	
177	D-WP(C)/27786/2025	SUBIDHA PARUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
178	D-WP(C)/27787/2025	SUBHADARSJINI BHOL VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //	
179	D-WP(C)/27788/2025	BHARAT ENTERPRISERS, RAIPUR, CHHATISGARH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
180	D-WP(C)/27789/2025	SURESH JAGDALA VS UNION OF INDIA	DURGADAS ROY VS	// 0 //	AOR20230000389C202500002
181	D-WP(C)/27791/2025	ADIKANDA GOUDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	

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182	D-WP(C)/27792/2025	PRAMILA SAMAL VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// () //	
183	D-WP(C)/27793/2025	SURESH BAJURIA VS AUTHORIZED OFFICER, URBAN COOPERATIVE BANK LTD., CUTTACK	SMITA RANJAN PATNAIK VS	// () //	
184	D-WP(C)/27796/2025	SAMARI SAHU VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// () //	
185	D-WP(C)/27799/2025	JAMBOBATI HATI VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// () //	AOD20240000544C202500034
186	D-WP(C)/27804/2025	RAMESH KUMAR MUKHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// () //	
187	D-WP(C)/27805/2025	DUSHMANTA PRADHAN VS THE BRANCH MANAGER ODISHA GRAMEEN BANK, TUBEY BRANCH, ANGUL	PRAVAT KUMAR NAYAK VS	// () //	
188	D-WP(C)/27808/2025	HRUDANANDA KODAMASINGH VS STATE OF ODISHA	AKHAND VS	// () //	
189	D-WP(C)/27809/2025	M/S RAM KRUSHNA DAS VS PRINCIPAL COMMISSIONER OF CGST AND CENTRAL EXCISE	KSHIROD KUMAR SAHOO VS	// () //	AOR20220001352C202500049
190	D-WP(C)/27810/2025	SADHAB CHARAN BEHERA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// () //	AOD20240000968C202500009
191	D-WP(C)/27811/2025 WP(C)/19202/2025	LANKESWARI PANI PANCHAYAT, KALAHANDI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202500075
192	D-WP(C)/27812/2025	DR. SUBRAT KUMAR JENA VS STATE OF ODISHA	SUBHAM SHARMA VS	// () //	
193	D-WP(C)/27814/2025	SHANTILATA SAMAL	BHAGABAN BEHERA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/27815/2025	RABINDRA NAYAK	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/27820/2025	RAVI KUMAR KUKREJA	GOPINATH MISHRA	//	
		VS	VS	()	
		COLLECTOR-CUM-APPELLATE AUTHORITY, RAYAGADA		//	
196	D-WP(C)/27824/2025	DR. SAMAPIKA MAHARANA	ATUL TRIPATHY	//	AOD20240000618C202500096
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/27825/2025	RAJA KISHORE SWAIN	JAGAMOHAN PATTANAİK	//	AOR20220001586C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/27826/2025	MINAKSHI BISWAL	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/27828/2025	SAPANI SETHY	ASHOK KUMAR RATH	//	AOR20220001295C202500007
		VS	VS	()	
		CHAIRMAN CUM MANAGING DIRECTOR, UNITED INDIA INSURANCE CO. LTD		//	
200	D-WP(C)/27829/2025	GADADHARPRASAD GRAMPANCHAYAT LEVEL FEDERATION	DEBIPAL KUMAR MAHANTA	//	AOR20220001662C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/27830/2025	MAA GOJABAYANI WSHG MIRINGIMUNDI, BALASORE	DEBIPAL PRASAD JENA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
202	D-WP(C)/27831/2025	SATRUGHAN MALIK	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/27832/2025	DASARATHI MALIK	SIVA SANKAR CHAINI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/27833/2025	PRADEEP KUMAR DASH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	

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205	D-WP(C)/27835/2025	STATE OF ODISHA BHAGABAT MALIK VS	SIVA SANKAR CHAINI VS	// // 0	
206	D-WP(C)/27836/2025	STATE OF ODISHA MANAGING COMMITTEE OF KARADAPALI U.P.M.E. VS	BRINDOLL, K. K. MOHANTY VS	// // 0	
207	D-WP(C)/27839/2025	STATE OF ODISHA DARPA DALINI SETHY VS	NIRANJAN NAYAK VS	// // 0	
208	D-WP(C)/27840/2025	STATE OF ODISHA UTTAM KUMAR PANIGRAHI VS	SAMIR KUMAR MISHRA VS	// // 0	
209	D-WP(C)/27841/2025	STATE OF ODISHA NAROTTAM SAHOO VS	SAROJ KUMAR MISHRA VS	// // 0	
210	D-WP(C)/27843/2025	STATE OF ODISHA BINAY PRASAD RAM VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
211	D-WP(C)/27846/2025	STATE OF ODISHA THE CHIEF EXECUTIVE OFFICER , GANJAM URBAN VS	TRANSPORT SERVICES VS	// // 0	
212	D-WP(C)/27849/2025	KALIA GOUDA JYOTIBALA RATH VS	SANGRAM JENA VS	// // 0	
213	D-WP(C)/27851/2025 WP(C)/19240/2025	STATE OF ODISHA T. LAXMIBAI PATRA VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500105
214	D-WP(C)/27852/2025 WP(C)/19238/2025	STATE OF ODISHA PRABHAKAR SAHOO VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202500104
215	D-WP(C)/27853/2025	STATE OF ODISHA MANASI DAS VS	BISWABIHARI MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/27854/2025	MANTOSH NAYAK VS THE LAND ACQUISITION OFFICER, JAJPUR	MAMATA MISHRA VS	// 0 //	
217	D-WP(C)/27855/2025	MAHENDRA PRASAD PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
218	D-WP(C)/27856/2025	GOPINATH JENA VS STATE OF ORISSA	RANJIT MOHANTY VS	// 0 //	
219	D-WP(C)/27857/2025	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //	
220	D-WP(C)/27858/2025	BABITA BONDIA VS STATE OF ODISHA	SAVRAV TIBREWAL VS	// 0 //	
221	D-WP(C)/27859/2025	SHOBHAGINI DHURUA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	
222	D-WP(C)/27860/2025	VIDYA VS UNION OF INDIA	BIKASH MISHRA VS	// 0 //	
223	D-WP(C)/27863/2025	RITU BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	
224	D-WP(C)/27864/2025	PRAJNAABHIJIT SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/27865/2025	RAMANANDA MISHRA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //	
226	D-WP(C)/27869/2025	POOJA PRIYADARSANI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
227	D-WP(C)/27870/2025	DIBAKAR PATTANAİK	GYANENDRA CHANDRA SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/27873/2025	BIPINI KAR	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/27874/2025	UMAKANTA DWIBEDI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/27876/2025	BASANTI BARIK	SOMANATH MISHRA	//	
		VS	VS	0	
		M/S. SHREE METALICS LTD., KEONJHAR		//	
231	D-WP(C)/27878/2025	SURUKATI MUKUNDA DORA @ S. MUKUNDA DORABYOMAKESH TRIPATHY		//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/27880/2025	DEBAJANI ROUSTRAY	RAJJEET ROY	//	AOR20220001462C202500082
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/27881/2025	MRUTUNJAY PANDA	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		GOVT. OF ODISHA IN WATER RESOURCES DEPARTMENT, KHURDA		//	
234	D-WP(C)/27882/2025	GOBINDA PRADHAN	JUDHISTHIR SAHOO	//	AOD20220003315C202500043
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/27884/2025	PRASANTA KUMAR SAHOO	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
236	D-WP(C)/27887/2025	SUBASH CHANDRA DAS	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/27888/2025	SUBASH CHANDRA DAS	PRASANA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/27889/2025	RATNAKAR SENAPATI	BIDYALOK MOHAPATRA	//	
		VS	VS	0	

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		TP NORTHERN ODISHA DISTRIBUTION LIMITED, JAJPUR		//	
239	D-WP(C)/27891/2025	RAMAKANTA NAYAK	BHABANI SANKAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
240	D-WP(C)/27892/2025	DHIRENDRA KUMAR DAS	TAPAN KUMAR KAMILA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
241	D-WP(C)/27893/2025	NILAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	//	AOR20220001266C202500006
		VS	VS	0	
		STATE OF ODISHA		//	
242	D-WP(C)/27894/2025	PABITRA MOHAN BISHI	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
243	D-WP(C)/27895/2025	MADHUSUDAN DASH	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
244	D-WP(C)/27896/2025	SAROJ KUMAR TARAI	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
245	D-WP(C)/27897/2025	AGASTI KHARSEL	DIPANWITA NAYAK	//	
		VS	VS	0	
		THE BRANCH MANAGER ODISHA GRAMEEN BANK, JHARSUGUDA		//	
246	D-WP(C)/27898/2025	INDRAMANI NATH SHARMA	ABHIRAM SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
247	D-WP(C)/27899/2025	SHIVA NARAYAN RAHANA	BYOMOKESH SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
248	D-WP(C)/27900/2025	ATUL KUMAR SWAIN	DILIP KUMAR SAHU	//	AOR20220001727C202500094
		VS	VS	0	
		STATE OF ODISHA		//	
249	D-WP(C)/27901/2025	SANJIB KUMAR NAYAK	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/27904/2025	DASARATH KISAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500093
251	D-WP(C)/27905/2025	LAXMIDHAR EDUCATIONAL TRUST, SUNDARGARHRAMLAL AGARWALLA VS COMMISSIONER OF INCOME TAX (EXEMPTION), HYDERABAD	VS	// 0 //	
252	D-WP(C)/27907/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500096
253	D-WP(C)/27908/2025	RAHASA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500095
254	D-WP(C)/27909/2025	DWARIKANATH KANDI @ DASH VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// 0 //	
255	D-WP(C)/27910/2025	UNION OF INDIA VS ADITYA KUMAR TALDI	BIBHUTI BHUSAN MISHRA VS	// 0 //	
256	D-WP(C)/27911/2025	SADANANDA SAMAL VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
257	D-WP(C)/27913/2025	RABI CHANDRA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
258	D-WP(C)/27914/2025	M/S SANJAY INFRASTRUCTURE DEVELOPMENT PVT.LTD.BALASORE VS RASHMITA DAS	VS	// 0 //	
259	D-WP(C)/27915/2025	SANAI JANI VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
260	D-WP(C)/27916/2025	BANAMALI HANTALA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //	
261	D-WP(C)/27917/2025	MADAN MOHAN ROUT	MANOJ KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/27919/2025	JASHODA MALLICK	PRIYA RANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/27920/2025	SONU HANTAL @ SHAYAM HANTALA	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTER, KORAPUT		//	
264	D-WP(C)/27921/2025	KALU BAHADUR	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
265	D-WP(C)/27922/2025	AKSHAYA KUMAR PARIDA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/27923/2025	RADHIKA JANI	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
267	D-WP(C)/27925/2025	ARJUN MUDULI	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUR		//	
268	D-WP(C)/27926/2025	DAMU PANGI	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
269	D-WP(C)/27927/2025	PREMALATA PANDA	RASHMI KANTA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/27929/2025	MOTI JANI	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
271	D-WP(C)/27931/2025	BALI PAIK	ARIJEET MISHRA	//	
		VS	VS	0	
		COLLECTOR, KORAPUT		//	
272	D-WP(C)/27932/2025	JYOTSNARANI PRADHAN	SOUBHAGYA CHANDRA DEV DASH	//	
		VS	VS	0	

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/27933/2025	STATE OF ODISHA KAMALA PATHI VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
274	D-WP(C)/27934/2025	STATE OF ODISHA DUKU JANI @ DUKU MUDULI VS	ARIJEET MISHRA VS	// // 0	
275	D-WP(C)/27935/2025	COLLECTOR, KORAPUT KAILASH CHANDRA GIRI VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
276	D-WP(C)/27936/2025	STATE OF ODISHA NAGENDRANATH PRADHAN VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
277	D-WP(C)/27937/2025	STATE OF ODISHA SUJATA PATTNAYAK VS	SOUBHAGYA CHANDRA DEV DASH VS	// // 0	
278	D-WP(C)/27939/2025	STATE OF ODISHA JAYANTI BARIK VS	DILLIP KUMAR RAY VS	// // 0	
279	D-WP(C)/27940/2025	STATE OF ODISHA BINI SWAIN VS	ASHIS KUMAR MISHRA VS	// // 0	
280	D-WP(C)/27942/2025	THE STATE OF ODISHA LALATENDU DAS VS	HRUDANANDA MOHAPATRA VS	// // 0	
281	D-WP(C)/27943/2025	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	PRABIR KUMAR PRADHAN VS	// // 0	
282	D-WP(C)/27944/2025	STATE OF ODISHA TRIDENT ACADEMY OF TECHNOLOGY , BBSR VS	DEVI PRASAD DASH VS	// // 0	
283	D-WP(C)/27946/2025	STATE OF ODISHA M/S. SUDARSHAN PRODUCTS, GANJAM VS UNION OF INDIA	DEVRAJ SAHU VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/27947/2025	KALANDI BARIK @ KALANDI CHARAN BARIK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// ()	
285	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR VS STATE OF ODISHA	JITAMANYU SAHOO VS	//0 ()	
286	D-ABLAPL/20816/2025	PRAVAKAR MANTU VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /107 /2025 ()	AOR20220000014C202500028
287	D-ABLAPL/20817/2025	RANJAN @ RANJAN KUMAR BARIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /189 /2025 ()	
288	D-ABLAPL/20818/2025	MANOJ KUMAR MOHARANA VS STATE OF ODISHA	SATYAPADA SHARMA VS	CHHEND /156 /2025 ()	AOR20220000138C202500018
289	D-ABLAPL/20820/2025	SOMANATH BEHERA @ SOMU VS STATE OF ODISHA	MAHES DAS VS	TOMANDO /135 /2023 ()	
290	D-ABLAPL/20821/2025	AMAR RANJAN DAS VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	PAHALA /213 /2025 ()	
291	D-ABLAPL/20822/2025 ABLAPL/8217/2025	NIAZ @ NIYAZ KHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JAGATSINGPUR /453 /2025 ()	
292	D-ABLAPL/20826/2025	BHULKU KISAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 ()	
293	D-ABLAPL/20828/2025	SARABAR KHAN VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /120 /2025 ()	
294	D-ABLAPL/20829/2025	ZAHID QUADRI KHAN @ JAHID KHAN VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	BHADRAK TOWN /372 /2025 ()	
295	D-ABLAPL/20831/2025	JAGADISH SINGH	SIDHARTHA DAS	BARBIL /170 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/20834/2025	SATYAJIT PRADHAN @ BIKI	TANMAYA KUMAR MOHANTY	KHANDAGIRI P.S. /98 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/20835/2025	CHANDRA @ CHUNCHU PRASAD	SOUBHAGYA SWAIN	BELPARA /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/20836/2025	DINESH ACHARYA	BIDYADHAR MANSING	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/20837/2025	SAHADEV KHARA	AKSHAYA KUMAR JENA	NANDAPUR /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/20839/2025	SARBESWAR @ PRADEEP KUMAR SAHOO	KARUNAKAR GAYA	DHENKANAL SADAR /924 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/20843/2025	SUBRAT KUMAR SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/20844/2025	RAHAS @ RAHASA BHUTIA	BIRAJA PRASAD NANDA	COLLIERY /82 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/20847/2025	KRUSHNA CHANDRA MALIK @ KRUSHNA MALLICKYOTIRMAYA SAHOO		HINJILI /492 /2025	
	ABLAPL/8197/2025	VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/20848/2025	SUKANTA SAHOO @ BABULA SAHOO	BAMADEV BARAL	BADAMBADI /251 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/20854/2025	ARATI NAYAK	SANTOSH CHANDRA ATABUDHI	BHARATPUR PS /291 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/20862/2025	IDUL KHAN	BIJAY KUMAR BEHERA	JANKIA P.S. /215 /2025	AOR20220001736C202500014
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/20863/2025	STATE OF ODISHA MANOJ KUMAR SETHI @ PAPU SETHI VS	BIJAY KUMAR BEHERA VS	// TANGI (KHURDA) /348 /2025 ()	AOR20220001736C202500013
308	D-ABLAPL/20864/2025	STATE OF ODISHA SURENDRA BALIARSINGH VS	ABHISIDDHANTA SAHOO VS	// JODAPADAR /254 /2024 ()	AOR20220000014C202500030
309	D-ABLAPL/20867/2025	STATE OF ODISHA SURAJ SINGH GOUTAM VS	PRANAB KUMAR PASAYAT VS	// ROURKELA CYBER P.S. /34 /2024 ()	
310	D-ABLAPL/20871/2025	STATE OF ODISHA KISHORE KUMAR MOHAPATRA VS	SUNIL KUMAR PANDA VS	// BASUDEVPUR /71 /2025 ()	
311	D-ABLAPL/20872/2025	STATE OF ODISHA RIBA KHALKHO VS	DHIRENDRA KUMAR MOHAPATRA VS	// BIRMITRAPUR /200 /2024 ()	
312	D-ABLAPL/20876/2025	STATE OF ODISHA GOUDA KANDI @ GOURAHARI KANDI VS	PARTHA SARATHI DAS VS	// PURUSHOTTAMPUR /18 /2022 ()	AOD20240000364C202500113
313	D-ABLAPL/20890/2025	STATE OF ODISHA BHAGIRATHI KABI VS	ACHYUTANANDA PATTANAIK VS	// NANDIPADA /146 /2025 ()	
314	D-ABLAPL/20894/2025	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	SANJIB KUMAR BHANJADEO VS	// CDA-II /96 /2025 ()	
315	D-ABLAPL/20895/2025	STATE OF ODISHA GOPAL MALLICK VS	LAXMIDHAR MAHAPATRA VS	// BALIPATNA /131 /2020 ()	
316	D-ABLAPL/20897/2025	STATE OF ODISHA PRAKASH NAIK VS	RAMANI KANTA PATTANAIK VS	// S.P.(CID-CRL),CUTTACK /5 /2023 ()	
317	D-ABLAPL/20898/2025	STATE OF ODISHA SOMANATH BARIK @ MANTUA VS	BIKRAM RATH VS	// ATHGARH /77 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :11/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/20902/2025	PRADEEP JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
319	D-ABLAPL/20904/2025	LILAMAYEE NAG VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //	
320	D-ABLAPL/20907/2025	GEETANJALI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /143 /2013 () //	
321	D-ABLAPL/20911/2025	MANGAL HEMBRAM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /160 /2025 () //	
322	D-ABLAPL/20912/2025	BUDHADEB SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /132 /2025 () //	
323	D-ABLAPL/20913/2025	SK. RIJUAN MAHAMMAD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /181 /2025 () //	
324	D-ABLAPL/20916/2025	SAGAR SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /132 /2025 () //	
325	D-ABLAPL/20924/2025	SANJEEB PATEL VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	S.P.(CID-CRL),CUTTACK /5 /2023 () //	
326	D-ABLAPL/20928/2025	AYUSH NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KAKATAPUR /126 /2025 () //	
327	D-ABLAPL/20937/2025	KSHIRASAGAR MOHANTY VS STATE OF ODISHA	BIKRAM KUMAR NAYAK VS	// () //	
328	D-ABLAPL/20939/2025	NISHAMANI PATRA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BALANGA /129 /2025 () //	
329	D-ABLAPL/20943/2025	HARIHAR BRAHMA	TUKUNA KUMAR MISHRA	RAIGHAR /141 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :11/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	//
330	D-ABLAPL/20945/2025	STATE OF ODISHA SHITAL KUMAR SAHU	MRUTYUNJAY PAGAL	SABARANG /125 /2025	
		VS	VS	()	//
331	D-ABLAPL/20947/2025	STATE OF ODISHA CHANDAN DAS	MRUTYUNJAY PAGAL	SABARANG /125 /2025	
		VS	VS	()	//
332	D-ABLAPL/20948/2025	STATE OF ODISHA BITA @ GOLEKH KISAN	SUSIL KUMAR PATNAIK	TELKOI /119 /2025	
		VS	VS	()	//
333	D-ABLAPL/20949/2025	STATE OF ODISHA RAJESH KUMAR MOHAPATRA @ PINTU MOHAPATRA	MRUTYUNJAY PAGAL	SABARANG /44 /2024	
		VS	VS	()	//
334	D-ABLAPL/20950/2025	STATE OF ODISHA RASMI RANJAN PARIDA	BIDYALOK MOHAPATRA	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /81 /2025	
		VS	VS	()	//
335	D-ABLAPL/20953/2025	STATE OF ODISHA PRASHANT BISWAL @ PAPU	BIDYALOK MOHAPATRA	RENGALI /76 /2025	
		VS	VS	()	//
		STATE OF ODISHA			

ORISSA HIGH COURT

MISC CASES FILED on :11/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/27818/2025 GUAP/ /	MADHAB GOCHHI @ MADHAB CHANDRA MP	POORUSH BHOI	9/2025
2	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	22/2025
3	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	23/2025
4	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.DR.SUBASH MOHAPATRA(In Person),NITESH KUMAR SINGH,G.M.	94/2025
5	D-ELPET/31204/2024 ELPET/30/2024	DR.SUBASH MOHAPATRA MP	M/S.DR.SUBASH MOHAPATRA(In Person),NITESH KUMAR SINGH,G.M.	95/2025
6	D-OTAPL/27817/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, (PREVENTIVE) MP	SHRUBANESSWARIPATHY,SR. S.C	128/2025
7	D-CRLMP/20852/2025 CRLMP/ /	NIRANJAN ROUT MP	SURYANARAYAN BISWAL	155/2025
8	D-CRLMP/31166/2024 CRLMP/1427/2024	JASASWEE HARICHANDAN RAY MP	MANOJ KUMAR PATI	156/2025
9	D-CRLMP/20934/2025 CRLMP/ /	FARHAT SIDDIQUE MP	MANOJ KUMAR PATI	157/2025
10	D-SA/198/1997 SA/198/1997	GHANASHYAM MP		220/2025
11	D-SA/198/1997 SA/198/1997	GHANASHYAM MP		221/2025
12	D-TRP(C)/27772/2025 TRP(C)/ /	SATYABHAMA SAMANTARAY MP	SARADA PRASAD DASH	222/2025
13	D-SA/198/1997 SA/198/1997	GHANASHYAM MP		222/2025
14	D-SA/35/2001 SA/35/2001	JADUNATH ROUT MP	M/S.SAMARESWAR MOHANTY,M/S.PABITRA KU. NAYAK,H.B.DASH,	223/2025
15	D-TRP(C)/27821/2025 TRP(C)/ /	MANORAMA MAHAKUD MP	JAGAJIT PANDA	223/2025
16	D-SA/297/1997 SA/297/1997	SUDHIR MP		224/2025
17	D-TRP(C)/27850/2025 TRP(C)/ /	SUBHASHREE MISHRA MP	ASHOK KUMAR PATTANAIAK (A)	224/2025
18	D-SA/297/1997 SA/297/1997	SUDHIR MP		225/2025
19	D-TRP(C)/27847/2025 TRP(C)/ /	SUBHASMITA BEHERA MP	RITURANJAN CHHOTARAY	225/2025
20	D-SA/297/1997 SA/297/1997	SUDHIR MP		226/2025
21	D-TRP(C)/26242/2025 TRP(C)/196/2025	BAIJYANATH AGRAWAL MP	LAXMI SHARMA	226/2025
22	D-SA/297/1997 SA/297/1997	SUDHIR MP		227/2025
23	D-TRP(C)/26245/2025 TRP(C)/205/2025	BANWARI LAL KATARUKA MP	LAXMI SHARMA	227/2025
24	D-TRP(C)/26239/2025 TRP(C)/200/2025	KEDARNATH SHARMA MP	LAXMI SHARMA	228/2025
25	D-SA/297/1997 SA/297/1997	SUDHIR MP		228/2025
26	D-SA/297/1997	SUDHIR		

	SA/297/1997	MP		229/2025
27	D-TRP(C)/26250/2025	SURESH KUMAR KATARUKA	LAXMI SHARMA	
	TRP(C)/206/2025	MP		229/2025
28	D-TRP(C)/26243/2025	AKASH AGRAWAL	LAXMI SHARMA	
	TRP(C)/207/2025	MP		230/2025
29	D-TRP(C)/27941/2025	GYANENDRA DAS ADHIKARI	RAMA CHANDRA JENA	
	TRP(C)/ /	MP		231/2025
30	D-CONTC/10484/2023	BANSIDHAR SAHOO	BABITA KUMARI PATTANAİK	
	CONTC/10484/2023	MP		246/2025
31	D-CONTC/11335/2025	ANURAKTA DAS		
	CONTC/1599/2025	MP		247/2025
32	D-RVWPET/27948/2025	MANOJ KUMAR PUTHAL	SWARUP KUMAR PATNAİK	
	RVWPET/ /	MP		266/2025
33	D-RPFAM/27800/2025	BISWANATH SAHOO	LAXMIDHAR DASH	
	RPFAM/ /	MP		299/2025
34	D-RPFAM/27800/2025	BISWANATH SAHOO	LAXMIDHAR DASH	
	RPFAM/ /	MP		300/2025
35	D-RPFAM/27918/2025	ABHIMANYU BARIK	ASHOK KUMAR BEHERA	
	RPFAM/ /	MP		301/2025
36	D-RPFAM/27949/2025	APURBA RANJAN MOHANTY	SUJATA JENA	
	RPFAM/ /	MP		302/2025
37	D-RPFAM/27949/2025	APURBA RANJAN MOHANTY	SUJATA JENA	
	RPFAM/ /	MP		303/2025
38	D-CMAPL/27834/2025	BULU BHOI	ADV.	
	CMAPL/ /	MP		359/2025
39	D-CMAPL/37000/2024	GHANASHAM MAHANTA		
	CMAPL/301/2024	MP		360/2025
40	D-MATA/2618/2025	RASHMI RANJAN MUDULI	GAJENDRANATH ROUT	
	MATA/44/2025	MP		367/2025
41	D-MATA/22655/2025	LAXMIPRIY SAHOO	MALAYA KUMAR MISHRA	
	MATA/ /	MP		368/2025
42	D-MATA/24058/2025	SK. NIAZULLA	KSHIROD KUMAR ROUT	
	MATA/ /	MP		369/2025
43	D-CRLREV/20900/2025	BUBA @ ASIT MOHAPATRA	RAMANIKANTA PATTANAİK	
	CRLREV/ /	MP		561/2025
44	D-CRLREV/20877/2025	DILLIP KUMAR MISHRA	BRUNDABAN ROUT	
	CRLREV/ /	MP		562/2025
45	D-FAO/27783/2025	THE LEGAL MANAGER, M/S. THE NEW INDIAN ASSURANCE COMPANY LIMITED	DIPTI RANJAN BHOKTA	
	FAO/ /	MP		625/2025
46	D-BLAPL/12068/2023	SACHIDANANDA BHOI	M/S SOUMYA RANJAN MOHANTY, D. ACHARYA, B. RAY, SIVA SANKAR	
	BLAPL/12068/2023	MP		765/2025
47	D-BLAPL/16911/2025	SIPU @ PRADIPTA SWAIN	DIPTI RANJAN BHOKTA	
	BLAPL/6135/2025	MP		766/2025
48	D-BLAPL/16284/2024	ANISH KHAN		
	BLAPL/5574/2024	MP		767/2025
49	D-BLAPL/16286/2024	ANISH KHAN		
	BLAPL/5821/2024	MP		768/2025
50	D-BLAPL/17789/2025	NARAYAN PARIDA	JYOTIRMAYA SAHOO	
	BLAPL/6200/2025	MP		769/2025
51	D-BLAPL/6282/2025	SUJIT KUMAR BEHERA		
	BLAPL/2382/2025	MP		770/2025
52	D-RSA/26540/2025	PRADYUMN KARUA	MAHESWAR DASH	
	RSA/ /	MP		961/2025
53	D-RSA/23717/2025	SANATAN PRADHAN	PABITRA KUMAR NAYAK	
	RSA/ /	MP		962/2025
54	D-RSA/130/2013	JAGANATH PANDA	M/S. BHASKAR CH. PANDA	
	RSA/130/2013	MP		963/2025
55	D-RSA/130/2013	JAGANATH PANDA	M/S. BHASKAR CH. PANDA	
	RSA/130/2013	MP		964/2025
56	D-RSA/6/2012	SABUNA KOLHA and ORS.	M/S. BIBHUTI BH. MISHRA	
	RSA/6/2012	MP		965/2025
57	D-RSA/27827/2025	RAHAS MOHAPATRA	PRADEEPTA KUMAR SWAIN	
	RSA/ /	MP		966/2025

58	D-RSA/40533/2024 RSA/343/2024	DANGRA PRADHAN MP	PRASANTA KUMAR SATAPATHY	967/2025
59	D-RSA/27902/2025 RSA/ /	NARAYAN BHOI MP	SUSHANTA KUMAR JOSHI	968/2025
60	D-RSA/27945/2025 RSA/ /	HIRA BHOI MP	HRUDANANDA MOHAPATRA	969/2025
61	D-CMP/11131/2025 CMP/420/2025	M/S. SWASTIK STEVEDORES PVT LTD. MP	NIROD KUMAR SAHU	1027/2025
62	D-CMP/1100/2017 CMP/1100/2017	GUREI PATRA@PRADHAN MP	M/S.SURYAKANTA DASH	1028/2025
63	D-CMP/27822/2025 CMP/ /	CHITTARANJAN SAHU MP	NIRANJAN LENKA	1029/2025
64	D-CMP/27838/2025 CMP/ /	SABITRI NAYAK MP	SURYA NARAYAN SATPATHY	1030/2025
65	D-CMP/27838/2025 CMP/ /	SABITRI NAYAK MP	SURYA NARAYAN SATPATHY	1031/2025
66	D-CMP/27862/2025 CMP/ /	GOURA CHARAN BISWAL MP	KIRTAN DANG	1032/2025
67	D-CMP/27883/2025 CMP/ /	DILLIP KUMAR PATRA MP	SUVASHISH PATTANAIK	1033/2025
68	D-CMP/27861/2025 CMP/ /	SARAT KUMAR SINGH MP	BIBHUTI BHUSAN MISHRA 2	1034/2025
69	D-ABLAPL/12836/2025 ABLAPL/5078/2025	SHIBA SANKAR BARIK @ MANNA MP	Asit Kumar Otta	1314/2025
70	D-ABLAPL/19317/2025 ABLAPL/7672/2025	MANOJ KUMAR NAYAK MP	LALATENDU SAMANTARAY	1315/2025
71	D-ABLAPL/17604/2025 ABLAPL/7440/2025	ARAKHITA PRADHAN MP	DIPTIMAYEE LENKA	1316/2025
72	D-ABLAPL/4419/2025 ABLAPL/1722/2025	SATYANANDA JENA @ LAXMIDHAR JENA MP		1317/2025
73	D-ABLAPL/12542/2022 ABLAPL/12542/2022	GOUTAM BHOI MP		1318/2025
74	D-ABLAPL/9455/2020 ABLAPL/9455/2020	MOHAN THELA @ LALIT MP		1319/2025
75	D-ABLAPL/10131/2025 ABLAPL/4079/2025	KHALI PRADHAN MP		1320/2025
76	D-ABLAPL/16705/2025 ABLAPL/6684/2025	BABU @ SUBHRAKANTA DEBATA MP		1321/2025
77	D-ABLAPL/27959/2024 ABLAPL/10301/2024	AMIT BHAGAT MP		1322/2025
78	D-ABLAPL/3136/2020 ABLAPL/3136/2020	MUNA @ SUDARSHAN NISANKA MP	ABHISIDDHANTA SAHOO	1323/2025
79	D-ABLAPL/17460/2025 ABLAPL/6786/2025	SUJIT KUMAR PAIKERA @ BITU MP		1324/2025
80	D-ABLAPL/9575/2025 ABLAPL/3672/2025	NEHURU SAHU MP		1325/2025
81	D-ABLAPL/31464/2024 ABLAPL/11925/2024	MOHAMMAD NIAZ AKHTAR @ SK. PAPPUM/S RAJENDRA NARAYAN ROUT MP		1326/2025
82	D-CRLMC/20815/2025 CRLMC/ /	PRANAYA KUMAR MOHAPATRA MP	SARADA PRASAD DASH	1792/2025
83	D-CRLMC/19414/2025 CRLMC/2375/2025	PRAMOD KU. SINGH MP	JAYAKRISHNA MOHAPATRA	1793/2025
84	D-CRLMC/20838/2025 CRLMC/ /	TAJUDDIN KHAN MP	LAXMAN PRADHAN	1794/2025
85	D-CRLMC/20838/2025 CRLMC/ /	TAJUDDIN KHAN MP	LAXMAN PRADHAN	1795/2025
86	D-CRLMC/2720/2023 CRLMC/2720/2023	ANIL KUMAR PALLAI MP	AMLAN SHAKTI PAUL,AVIJIT PATNAIK,S PATNAIK,S MOHAPATRA,F	1796/2025
87	D-CRLMC/20856/2025 CRLMC/ /	TUSHAR KUMAR SAHOO MP	ASHWINI KUMAR DAS	1797/2025
88	D-CRLMC/20869/2025 CRLMC/ /	BINAPANI DUTTA MP	BANSHIDHAR SATAPATHY	1798/2025
89	D-CRLMC/20722/2025	UMESH CHANDRA PADHI @ UMESH CHANDRA PADHI	NARAN PADHIA	

	CRLMC/ /	MP		1799/2025
90	D-CRLMC/20905/2025	MPRADEEP KUMAR MOHANTY	SOMANATH NANDA	
	CRLMC/ /	MP		1800/2025
91	D-CRLMC/20905/2025	MPRADEEP KUMAR MOHANTY	SOMANATH NANDA	
	CRLMC/ /	MP		1801/2025
92	D-CRLMC/20920/2025	CHITTARANJAN CHOUDHURY	SIDDHANT SARANGI	
	CRLMC/ /	MP		1802/2025
93	D-CRLMC/20914/2025	SUSANTA MAHAPATRA	BISWAJIT RANJAN TRIPATHY	
	CRLMC/ /	MP		1803/2025
94	D-CRLMC/20914/2025	SUSANTA MAHAPATRA	BISWAJIT RANJAN TRIPATHY	
	CRLMC/ /	MP		1804/2025
95	D-CRLMC/20957/2025	SATYAPRAKASH SAHOO	SITIKANT MISHRA	
	CRLMC/ /	MP		1805/2025
96	D-CRLMC/20959/2025	SUMITRAJ MUND @ SUMEETRAJ MUND	JNYANANANDA PANDA	
	CRLMC/ /	MP		1806/2025
97	D-MACA/139/2020	D. SUNIL RAO	ANTARYAMI DASH	
	MACA/139/2020	MP		1809/2025
98	D-MACA/27872/2025	RASHMI RANJAN PARIDA	KARUNAKAR DAS	
	MACA/ /	MP		1810/2025
99	D-MACA/26075/2025	D.M.,M/S. UNITED INDIA INSURANCE CO.	SOMNATH RAO	
	MACA/ /	MP		1811/2025
100	D-MACA/22778/2025	TATA AIG GENERAL INSURANCE CO.LTD.	SAMBALPUR	
	MACA/ /	MP		1812/2025
101	D-CRLA/385/2016	MPRADEEP KUMAR GIRI	M/S.BIJAYA KUMAR RAGADA	
	CRLA/385/2016	MP		1866/2025
102	D-CRLA/405/2017	LITAN@KISHOR KUMAR DAS	M/S.DEBASNAN DAS,M/S. MANAS CHAND,R.R.MISHRA,K.MANSINGH	
	CRLA/405/2017	MP		1867/2025
103	D-CRLA/10899/2025	MUNA FETASINGH	DUSHMANTA SAHOO	
	CRLA/501/2025	MP		1868/2025
104	D-CRLA/20879/2025	A.RAMU @ AGURU RAMU	GOKULANANDA SAHU	
	CRLA/ /	MP		1869/2025
105	D-CRLA/20899/2025	KHARTO @ SUMIT MUNDA	PRIYA RANJAN SINGH	
	CRLA/ /	MP		1870/2025
106	D-CRLA/20899/2025	KHARTO @ SUMIT MUNDA	PRIYA RANJAN SINGH	
	CRLA/ /	MP		1871/2025
107	D-CRLA/14940/2025	DIPTI RANJAN JENA	BHABANI SHANKAR DASPARIDA	
	CRLA/602/2025	MP		1872/2025
108	D-CRLA/20941/2025	KAILASH SAMAL	NIRANJAN LENKA	
	CRLA/ /	MP		1873/2025
109	D-CRLA/20946/2025	SURA @ SURESH SETHY	DEBASNAN DAS	
	CRLA/ /	MP		1874/2025
110	D-CRLA/20946/2025	SURA @ SURESH SETHY	DEBASNAN DAS	
	CRLA/ /	MP		1875/2025
111	D-CRLA/20942/2025	AKSHAY SETHI	DEBASNAN DAS	
	CRLA/ /	MP		1876/2025
112	D-CRLA/20942/2025	AKSHAY SETHI	DEBASNAN DAS	
	CRLA/ /	MP		1877/2025
113	D-CRLA/20910/2025	YADAV @ JADAV GAIN	NIRANJAN PANDA	
	CRLA/ /	MP		1878/2025
114	D-CRLA/20910/2025	YADAV @ JADAV GAIN	NIRANJAN PANDA	
	CRLA/ /	MP		1879/2025
115	D-WA/27769/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3145/2025
116	D-WA/27769/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3146/2025
117	D-WA/27771/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		3147/2025
118	D-WA/27771/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		3148/2025
119	D-WA/27771/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		3149/2025
120	D-WA/27773/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		3150/2025

121	D-WA/27773/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	3151/2025
122	D-WA/27773/2025 WA/ /	STATE OF ODISHA MP	SUMAN PATTANAYAK,A.G.A	3152/2025
123	D-WA/27890/2025 WA/ /	JAMESWAR SAMANTRAY MP	AVIJIT MISHRA	3153/2025
124	D-WA/18370/2025 WA/853/2025	SUKANTI JENA MP	LALATENDU SAMANTARAY	3154/2025
125	D-WA/18370/2025 WA/853/2025	SUKANTI JENA MP	LALATENDU SAMANTARAY	3155/2025
126	D-WA/27845/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3156/2025
127	D-WA/27845/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3157/2025
128	D-WA/27845/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3158/2025
129	D-WA/27950/2025 WA/ /	ASWINI KUMAR SAMANTRAY MP	SAIBRATA RATH	3159/2025
130	D-WP(C)/27770/2025 WP(C)/19142/2025	M/S TATA STEEL LTD., DHENKANAL MP	ADITYA MISHRA	11561/2025
131	D-WP(C)/27774/2025 WP(C)/19197/2025	SANJAYA KUMAR SAHOO MP	HRUDANANDA MOHAPATRA	11562/2025
132	D-WP(C)/26969/2025 WP(C)/18721/2025	LITTLE ANGEL PUBLIC SCHOOL DUNGAR MP	TIKAR, SONAPUR	11563/2025
133	D-WP(C)/27778/2025 WP(C)/19236/2025	APARAJITA SATAPATHY MP	DR. JITENDRA KUMAR LENKA	11564/2025
134	D-WP(C)/24176/2025 WP(C)/17244/2025	MARKANDA MALLICK MP		11565/2025
135	D-WP(C)/27784/2025 WP(C)/ /	MAHADEB BHAINSA MP	SOVENSWAR NAYAK	11566/2025
136	D-WP(C)/27785/2025 WP(C)/ /	M/S SARANGADHAR DAS, DHENKANAL MP	BHABANI PRASAD MOHANTY	11567/2025
137	D-WP(C)/20433/2025 WP(C)/14016/2025	BANI SHATABDI DASH MP	SUSHANTA KUMAR JOSHI	11568/2025
138	D-WP(C)/20433/2025 WP(C)/14016/2025	BANI SHATABDI DASH MP	DR. BINODA KUMAR MISHRA	11569/2025
139	D-WP(C)/27787/2025 WP(C)/ /	SUBHADARSJINI BHOL MP	SANGRAM SENAPATI	11570/2025
140	D-WP(C)/27788/2025 WP(C)/ /	BHARAT ENTERPRISERS, RAIPUR, CHHATTAR MP	BSHARUPRASAD DAS	11571/2025
141	D-WP(C)/24639/2025 WP(C)/17461/2025	SURESH MALLICK MP		11572/2025
142	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP		11573/2025
143	D-WP(C)/46436/2024 WP(C)/27266/2024	BIMALA KUMARI MOHANTY MP	BHABANI SANKAR DAS	11574/2025
144	D-WP(C)/27791/2025 WP(C)/ /	ADIKANDA GOUDA MP	KAMALAKANTA NAYAK	11575/2025
145	D-WP(C)/27793/2025 WP(C)/ /	SURESH BAJURIA MP	SMITA RANJAN PATNAIK	11576/2025
146	D-WP(C)/27167/2025 WP(C)/ /	SATYAJIT PATTANAIK MP	AMIYA KUMAR MISHRA	11577/2025
147	D-WP(C)/27569/2025 WP(C)/19123/2025	JHUNU KANHAR MP	KURESH PRASAD DASH	11578/2025
148	D-WP(C)/19443/2024 WP(C)/13207/2024	MANAGING COMMITTEE OF JAYANTI PATNAIK GIRLS HIGH SCHOOL, MP	NAYAGARH	11579/2025
149	D-WP(C)/27808/2025 WP(C)/ /	HRUDANANDA KODAMASINGH MP	AKHAND	11580/2025
150	D-WP(C)/44159/2024 WP(C)/28070/2024	NIRANJAN DAS MP		11581/2025
151	D-WP(C)/27814/2025 WP(C)/ /	SHANTILATA SAMAL MP	BHAGABAN BEHERA	11582/2025
152	D-WP(C)/27809/2025	M/S RAM KRUSHNA DAS	KSHIROD KUMAR SAHOO	

	WP(C)/ /	MP		11583/2025
153	D-WP(C)/27815/2025	RABINDRA NAYAK	SAIBRATA RATH	
	WP(C)/ /	MP		11584/2025
154	D-WP(C)/1095/2024	BIPIN BEHERA	DEEPAK KUMAR PANI	
	WP(C)/743/2024	MP		11585/2025
155	D-WP(C)/32518/2021	SHUSHILA MAHANTA	LALITENDU BHUYAN	
	WP(C)/32518/2021	MP		11586/2025
156	D-WP(C)/27810/2025	SADHAB CHARAN BEHERA	LAXMAN PRADHAN	
	WP(C)/ /	MP		11587/2025
157	D-WP(C)/13677/2025	RAMESH KUMAR SAHOO	SIDHANT DWIBEDI	
	WP(C)/9735/2025	MP		11588/2025
158	D-WP(C)/27820/2025	RAVI KUMAR KUKREJA	GOPINATH MISHRA	
	WP(C)/ /	MP		11589/2025
159	D-WP(C)/27811/2025	LANKESWARI PANI PANCHAYAT, KALAHUNDA	SUNANTA KUMAR DALAI	
	WP(C)/19202/2025	MP		11590/2025
160	D-WP(C)/27824/2025	DR. SAMAPIKA MAHARANA	ATUL TRIPATHY	
	WP(C)/ /	MP		11591/2025
161	D-WP(C)/27830/2025	MAA GOJABAYANI WSHG MIRINGIMUNDA	GOPALABREND JENA	
	WP(C)/ /	MP		11592/2025
162	D-WP(C)/13560/2024	JYOSNARANI ROULA	PRAKASH CHANDRA MISHRA	
	WP(C)/9485/2024	MP		11593/2025
163	D-WP(C)/25162/2025	DR. NAMITA SATAPATHY	RAJJEET ROY	
	WP(C)/ /	MP		11594/2025
164	D-WP(C)/27846/2025	THE CHIEF EXECUTIVE OFFICER , GANJAM	MANOJ KUMAR SAHOO	
	WP(C)/ /	MP	MANOJ KUMAR SAHOO	11595/2025
165	D-WP(C)/20997/2024	SUDHANSU SEKHAR TIWARI @ BINTIA	SURYA NARAYAN SATPATHY	
	WP(C)/12939/2024	MP		11596/2025
166	D-WP(C)/18975/2024	GIRISH CHANDRA SAHOO		
	WP(C)/10787/2024	MP		11597/2025
167	D-WP(C)/27853/2025	MANASI DAS	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		11598/2025
168	D-WP(C)/24916/2025	RABINDRANATH SAHOO	RUPESH KUMAR KANUNGO	
	WP(C)/17177/2025	MP		11599/2025
169	D-WP(C)/20466/2025	GOPAL KRISHNA BEHERA	DILLIP KUMAR MOHAPATRA	
	WP(C)/14056/2025	MP		11600/2025
170	D-WP(C)/27829/2025	GADADHARPRASAD GRAMPANCHAYAT	LEVEL FEDERATION	
	WP(C)/ /	MP	MANANTA	11601/2025
171	D-WP(C)/27859/2025	SHOBHAGINI DHURUA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/ /	MP		11602/2025
172	D-WP(C)/27864/2025	PRAJNAABHIJIT SAHOO	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		11603/2025
173	D-WP(C)/27863/2025	RITU BEHERA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/ /	MP		11604/2025
174	D-WP(C)/27873/2025	BIPINI KAR	BUDHIRAM DAS	
	WP(C)/ /	MP		11605/2025
175	D-WP(C)/27874/2025	UMAKANTA DWIBEDI	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		11606/2025
176	D-WP(C)/27881/2025	MRUTUNJAY PANDA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		11607/2025
177	D-WP(C)/7447/2021	RENUKA DEI	GYANA RANJAN SETHI	
	WP(C)/7447/2021	MP		11608/2025
178	D-WP(C)/27880/2025	DEBAJANI ROUTRAY	RAJJEET ROY	
	WP(C)/ /	MP		11609/2025
179	D-WP(C)/27884/2025	PRASANTA KUMAR SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		11610/2025
180	D-WP(C)/2013/2025	KUSUMA MANJARI SAHOO	BANSHIDHAR BAUG	
	WP(C)/1731/2025	MP		11611/2025
181	D-WP(C)/27895/2025	MADHUSUDAN DASH	SAMEER KUMAR DAS	
	WP(C)/ /	MP		11612/2025
182	D-WP(C)/27896/2025	SAROJ KUMAR TARAI	SAMEER KUMAR DAS	
	WP(C)/ /	MP		11613/2025
183	D-WP(C)/27897/2025	AGASTI KHARSEL	DIPANWITA NAYAK	
	WP(C)/ /	MP		11614/2025

184	D-WP(C)/27899/2025 WP(C)/ /	SHIVA NARAYAN RAHANA MP	BYOMOKESH SAHOO	11615/2025
185	D-WP(C)/27910/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	11616/2025
186	D-WP(C)/12102/2022 WP(C)/12102/2022	DR. PRIYANKA SUBHADARSHINI MP	T.K.BISWAL	11617/2025
187	D-WP(C)/27915/2025 WP(C)/ /	SANAI JANI MP	ARIJEET MISHRA	11618/2025
188	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP	ARMITABH NAIK	11619/2025
189	D-WP(C)/27916/2025 WP(C)/ /	BANAMALI HANTALA MP	ARIJEET MISHRA	11620/2025
190	D-WP(C)/27920/2025 WP(C)/ /	SONU HANTAL @ SHAYAM HANTALA MP	ARIJEET MISHRA	11621/2025
191	D-WP(C)/27921/2025 WP(C)/ /	KALU BAHADUR MP	ARIJEET MISHRA	11622/2025
192	D-WP(C)/27923/2025 WP(C)/ /	RADHIKA JANI MP	ARIJEET MISHRA	11623/2025
193	D-WP(C)/22099/2023 WP(C)/22099/2023	KATHIA DEHURY MP	BICHITRA NARAYANA SATAPATHY	11624/2025
194	D-WP(C)/27925/2025 WP(C)/ /	ARJUN MUDULI MP	ARIJEET MISHRA	11625/2025
195	D-WP(C)/22108/2023 WP(C)/22108/2023	MRUNMAYA KUMAR BAI MP	BICHITRA NARAYANA SATAPATHY	11626/2025
196	D-WP(C)/10955/2025 WP(C)/8634/2025	PINAKI DUTTA MP	RANJAN KUMAR ROUT	11627/2025
197	D-WP(C)/7385/2020 WP(C)/7385/2020	BINODINI MALLICK MP	RANJAN KU.ROUT	11628/2025
198	D-WP(C)/27926/2025 WP(C)/ /	DAMU PANGI MP	ARIJEET MISHRA	11629/2025
199	D-WP(C)/27929/2025 WP(C)/ /	MOTI JANI MP	ARIJEET MISHRA	11630/2025
200	D-WP(C)/27931/2025 WP(C)/ /	BALI PAIK MP	ARIJEET MISHRA	11631/2025
201	D-WP(C)/27934/2025 WP(C)/ /	DUKU JANI @ DUKU MUDULI MP	ARIJEET MISHRA	11632/2025
202	D-WP(C)/27940/2025 WP(C)/ /	BINI SWAIN MP	ASHIS KUMAR MISHRA	11633/2025
203	D-WP(C)/27942/2025 WP(C)/ /	LALATENDU DAS MP	HRUDANANDA MOHAPATRA	11634/2025
204	D-WP(C)/27944/2025 WP(C)/ /	TRIDENT ACADEMY OF TECHNOLOGY , MP	BBBRI PRASAD DASH	11635/2025
205	D-WP(C)/27946/2025 WP(C)/ /	M/S. SUDARSHAN PRODUCTS, GANJAM MP	DEVRAJ SAHU	11636/2025